

- (v) (a) Forty-fourth Annual Report and Accounts of the Instrumentation Limited (IL), Kota, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 9491/08]
- (vi) (a) Thirty-sixth Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 9488/08]
- (vii) A copy each (in English and Hindi) of the following papers:
  - (a) Annual Report and Accounts of the Fluid Control Research Institute (FCRI), Palakkad, Kerala, for the year 2007-2008, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 9455/08]
- II. (i) A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises) and the Hindustan Paper Corporation Limited (HPC), Delhi, for the year 2008-2009. [Placed in Library. See No. L.T. 10345/08]
- (ii) A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Cement Corporation of India Limited (CCI), New Delhi, for the year 2008-2009. [Placed in Library. See No. L.T. 10346/08]

#### **REPORTS OF COMMITTEE ON PUBLIC UNDERTAKINGS**

SHRI R. K. DHAWAN (Bihar) : Sir, I lay on the Table a copy each (in English and Hindi) of the following reports of the Committee on Public Undertakings:

- (i) Thirty-first Report on Hindustan Petroleum Corporation Limited Unproductive Payment of Incentive; and
- (ii) Thirty-second Report on Oil and Natural Gas Corporation Limited Loss Due to Sale of Crude Containing Basic Sediments and Water Content Above the Norms

#### **REPORT OF COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI THOMAS SANGMA (Meghalaya): Sir, I lay on the Table a copy (in English and Hindi) of the Thirty-fifth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by the Government on the recommendations contained in their Twenty-second

Report (Fourteenth Lok Sabha) on Reserve Bank of India Credit facilities provided by the Nationalised Banks to the Scheduled Castes and Scheduled Tribes relating to the Department of Financial Services (Banking Division), Ministry of Finance.

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**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON URBAN DEVELOPMENT**

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Sir, I lay on the Table a copy (in English and Hindi) of the Thirty-seventh Report of the Department-related Parliamentary Standing Committee on Urban Development (2008-2009) on Urban Transport relating to the Ministry of Urban Development.

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**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON  
CHEMICALS AND FERTILIZERS**

SHRI GIREESH KUMAR SANGHI (Andhra Pradesh): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers:-

- (i) Twenty-eighth Report on Action Taken by the Government on the recommendations contained in their Twenty-fifth Report (Fourteenth Lok Sabha) on Demands for Grants (2008-2009) relating to the Department of Chemicals and Petrochemicals (Ministry of Chemicals and Fertilizers); and
  - (ii) Twenty-ninth Report on Action Taken by the Government on the recommendations contained in their Twenty-sixth Report (Fourteenth Lok Sabha) on Demands for Grants (2008-09) relating to the Department of Fertilizers (Ministry of Chemicals and Fertilizers).
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**STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS**

SHRI GIREESH KUMAR SANGHI (Andhra Pradesh): Sir, I lay on the Table a copy each (in English and Hindi) of Statements showing action taken by the Government on the recommendations contained in the following Action Taken Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers relating to the Ministry of Chemicals and Fertilizers:-

- (i) Fourth Report (Fourteenth Lok Sabha) of the Committee (2004-2005) on Action Taken by the Government on the Second Report on Demands for Grants (2004-2005) of the Department of Fertilizers;
- (ii) Ninth Report (Fourteenth Lok Sabha) of the Committee (2005-2006) on Action Taken by the Government on the Sixth Report on Demands for Grants (2005-2006) of the Department of Fertilizers;